

DIVISION BENCH
COURT - II

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/458(KB)2019
IA(I.B.C)/877(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	RASPL INDUSTRIES PVT. LTD. VS HARIHAR INTERNATIONAL PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Shreya Chaudhary, Adv.] For the Liquidator
Mr. A. Kumar Singh, Liq.]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the liquidator present.

2. **IA(I.B.C)/877(KB)2024:**

- a. This IA has been filed by the Liquidator to place on record the 3rd Progress Report, which is placed at page no. 18 onwards of the application. This IA is supported by an affidavit which is placed at page no. 15 onwards of the application. The 3rd Progress Report is taken on record, and this IA is accordingly **allowed and disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.